

**HIGH COURT OF JAMMU AND KASHMIR AT SINAGAR**

To

**The Principal District & Sessions Judge,  
All Districts of J&K State.**

No.:- 24832-53/sts

Dated: 04-10-2017

**Sub:- Implementation of resolution adopted in the Chief Justice  
Conference, 2016 (Statistical Section).**

Sir,

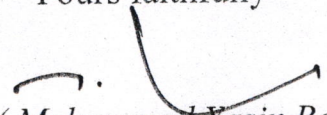
Kindly find attached a Conference Secretariat online updation portal questionnaires with the request to furnish the requisite information as per attached questionnaires so that updation of the same can be done well in time.

In this regard, you are requested to furnish consolidated information of your Court and Courts Subordinate to you, to the part of questionnaires strictly as per the prescribed proforma through email or Tele-Fax No. **0194-2506639** by or before **10-10-2017** so as to enable us to upload the consolidated data.

The matter may be treated as **Most Urgent**.

Encl: Three leaves.

Yours faithfully,

  
(Mohammad Yasin Beigh)  
Joint Registrar (Adm.)

No. ~~24053-54~~ Sts.

Dated: 04-10-2017

Copy to:-

Incharge NIC for uploading the same in the on the official website of the High Court.

  
Joint Registrar (Adm.)